

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF JULY, 2026

1	2	3	4	5	6	7
(A) COMMERCIAL APPELLATE DIVISION	PENDENCY AS ON 01.07.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.07.26	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
REGULAR FIRST APPEALS(OS)(COMM)	66	7	2	71	1346	21
FIRST APPEALS FROM ORDERS(OS)(COMM)	490	43	32	501	584	12
EXECUTION FIRST APPEALS(OS)(COMM)	16	0	0	16		
EFA (COMM)	20	1	2	19	355	11
RFA (COMM)	1382	115	28	1469	384	7
FAO (COMM)	367	48	30	385	355	7

CASE CLEARANCE RATE OF COMMERCIAL CASES FOR THE MONTH OF JULY, 2026

DIVISION	TOTAL NUMBER OF CASES INSTITUTED	TOTAL NUMBER OF CASES DISPOSED OF	CASE CLEARANCE RATE (CCR)
COMMERCIAL APPELLATE DIVISION	214	94	43.93%

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.